

National Company Law Tribunal

Allahabad Bench

CP NO. 46/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: M/s Maryali Seeds Pvt. Ltd v/s Dwt Laxmi Foods India Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 433 of Companies Act, 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	Manish Gupta	Advocate		Manish Gupta
2.	Krishna Dev Vyas	Adv.	ROC/ Central Govt.	De

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Sh. Manish Gupta, proxy for Sh. N.C. Gupta, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. He seeks time to file a formal memo/reply in respect of maintainability of the present petition, as he is awaiting necessary instruction from the Central Government. Hence, the time is granted.

The matter to be listed on 21st February, 2018.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)